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Date of Decision: 28.4.97

OA 492/95

Ghanshyam Bhagwat, last employed on the post of Junior Foreman in the Diesel Shed, Abu Road, resident of Railway Bungalow No.L-63/A, Railway Colony, Abu Road (Rajasthan).

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Ajmer Division, Ajmer.
3. Sr.Divisional Mechanical Engineer (Diesel Shed), Western Railway, Abu Road.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant

... Mr.J.K.Kaushik

For the Respondents

... Mr.S.S.Vyas



O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

In this application u/s 19 of the Administrative Tribunals Act, 1985, applicant Ghanshyam Bhagwat has challenged Ann.A-1 dated 19.7.94, by which adverse entries in his Annual Confidential Report for the year ending on 31.3.94 were communicated to him as also the rejection of his representation against the same.

2. Heard the learned counsel for the parties. The applicant's contention is that he had made a detailed representation against the adverse entries mentioned in para 4(4) of the OA vide Ann.A-4 dated 18.8.94 but the same was rejected without stating any reasons therefor. It is also stated that the adverse entries are vague and they were made without any basis. The respondents have failed to state any reasons in the reply which may have led to the rejection of the representation.

3. In the circumstances, the OA is disposed of with a direction to respondent No.2 to decide the representation dated 18.8.94, at Ann.A-4 afresh through a speaking order within a period of four months from the date of receipt of a copy of this order. No order as to costs.

Gopalkrishna
(GOPAL KRISHNA
VICE CHAIRMAN)

VK